

(d) whether Government propose to improve the quality of construction of the DDA flats ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The cost of 8,000/- for EWS flats as given in the brochure issued for New Pattern Registration Scheme—1979 was based on the cost structure prevailing at that time. The disposal cost of flats is worked out when these get completed and depends upon the plinth area, design and the rate at which the work is awarded to the contractor etc. The costing formula has been devised on no profit no loss basis in so far as the overall housing programme is concerned. In fact there is an element of subsidy in favour of EWS/Janata category flats.

The disposal cost of Janata flats recently disposed of ranged between Rs. 35,100/- to Rs. 42,000/-.

(c) The number of houses under construction in the various categories during 1985-86 is as under :

EWS	26706
LIG	19160
MIG	18390
SFS	18531
Total	82787

(d) Yes, Sir.

Membership of Primary Agricultural Credit Societies

3076. SHRI DHARAM PAL SINGH MALIK :

SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) the total membership of primary agricultural credit societies in the country at the end of the year 1985 ;

(b) whether Government are aware that enrolment of new members in these societies is generally discouraged and no attempts are made to bring grassroot people, landless labourers, village artisans etc as compulsory members of the society ; and

(c) if so, the remedial steps taken or proposed in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) As on 30th June, 1985, the total membership of the Primary Agricultural Credit Societies (PACS) was at 6.92 crore.

(b) and (c). No, Sir, Universal membership is one of the basic principles on which cooperative societies are organised. Based on the recommendations of Committee to Review Arrangements for Institutional Credit for Agriculture and Rural Development (CRAFICARD) for extension of Membership of Cooperatives, guidelines have been issued to all the State Governments for preparing specific programmes to increase the membership of the societies. National Bank for Agriculture and Rural Development (NABARD) has also been emphasising upon the State Governments the need, particularly, for enrolling landless labourers, villages artisans and other weaker sections as members of PACS. For protecting the interests of the tribal members, NABARD has advised for 50% representation of tribal members in the management of Large-sized Multi-Purpose Societies (LAMPS).

Shifting of Central Government Offices to Nagpur

3077. SHRI BANWARI LAL PUROHIT : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have since taken any decision to shift some of the Central Government offices from Delhi to Nagpur keeping in view the heavy influx into Delhi ;

(b) if so, the names of Government Offices located at Delhi which are likely to be shifted to Nagpur during the current plan period ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) Question does not arise.